No.RJ-1/Regular/61/2023

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **:**

The **Hon'ble Shri. Justice M. S. Karnik (Sitting at Goa)** will take up the following matters **on 17.04.2023 at 02.30 p.m.** through **Video Conferencing**, as per the board to be notified separately **:**

FOR HEARING :

1) Interim Application No. 901 of 2023
IN
Bail Application No. 978 of 2022

Video Conference Access instructions will be communicated to the concerned.

High Court, Appellate Side,
Bombay.

BY ORDER

SD/-
(H.M. Bhosale)
Registrar (Judl-I)

Date : 13th April 2023